

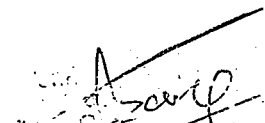
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**SOUTH DISTRICT : SAKET COURTS COMPLEX**  
**NEW DELHI**

**ORDER**

With the approval of the Learned Principal District & Sessions Judge, South District, the following transfer and posting is hereby made with immediate effect:-

Sl. No.	Name of the Official	From	To
1.	Navratan Pal Tanwar, SJA (E.C.:76347234)	Incharge, Stationery Branch, South-District, Saket Courts, New Delhi	Reader in the Court of Ms. Neha, ASJ, Special Fast Track Court, South-District, Saket Courts, New Delhi
2.	Mohd. Mustaq, JA (E.C.:13710)	Reader in the Court of Ms. Neha, ASJ, Special Fast Track Court, South-District, Saket Courts, New Delhi	Incharge, Stationery Branch, South-District, Saket Courts, New Delhi
3.	Swati Negi, JJA (E.C.:61293073)	JJA, Bail and Filing Section South-District, Saket Courts, New Delhi	JJA, Copying Agency, South-District, Saket Courts, New Delhi
4.	Ritu, JA (E.C.:12700)	JA, General Branch, South-District, Saket Courts, New Delhi	JJA, Bail and Filing Section South-District, Saket Courts, New Delhi
5.	Snehlata, SJA (E.C.:13985000)	Incharge, Accounts Branch, South-District, Saket Courts, New Delhi	Reader in the Court of Sh. Puneet Pahwa, CMM, South-District, Saket Courts, New Delhi
6.	Praveen Pawar, JA (E.C.:13539)	Reader in the Court of Sh. Puneet Pahwa, CMM, South-District, Saket Courts, New Delhi	Reader in the Court of Sh. Ashwani Pawar, MM-01, South-District, Saket Courts, New Delhi
7.	Brijesh Verma, SJA (E.C.:12667)	Reader in the Court of Sh. Ashwani Pawar, MM-01, South-District, Saket Courts, New Delhi	Incharge, CMM Office, South-District, Saket Courts, New Delhi
8.	Abhimanu, JJA (E.C.:98986184)	JJA in Security Cell, South-District, Saket Courts, New Delhi	JJA, Record Room (Sessions), South-District, Saket Courts, New Delhi
9.	L. Baxla, JA (E.C.:57829650)	JA in the Copying Agency, South-District, Saket Courts, New Delhi	JA in Facilitation Centre, South-District, Saket Courts, New Delhi
10.	Rajender Tuteja, SJA (E.C.:58913815)	SJA in Copying Agency, South-District, Saket Courts, New Delhi	In-Charge, Admin.III, South-District, Saket Courts, New Delhi
11.	Kamlesh, JA (E.C.:12692)	In-Charge, Admin.III, South-District, Saket Courts, New Delhi	JA in Copying Agency, South-District, Saket Courts, New Delhi

**Note:- Non-compliance of transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the erring official.**

  
(Atul Kumar Garg)  
Officer In-Charge (Admn.I)  
PO-MACT, South District,  
Saket Courts Complex

No. Admn.II/P&T/SD/Saket/2022/20470-20502

Dated, New Delhi the 22-7-22

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. PS to Ld. Principal District & Sessions Judge, South District, Saket Courts Complex, New Delhi.
3. The Ld. Presiding Officers/ Officers-in-Charge, concerned.
4. The Drawing and Disbursing Officer, South District, Saket Courts Complex, New Delhi
5. The Officer-In-Charge, Computer Branch, South district, Saket Courts Complex, New Delhi
6. The A.O. (Judicial), Administration, (HQs), Tis Hazari Courts, Delhi.
- ✓ 7. Website Committee, HQs, Tis Hazari Courts, Delhi
8. The PRO, South District, Saket Courts Complex, New Delhi.
9. ACR Cell (HQs), Tis Hazari Courts, Delhi
10. Official(s) concerned.
11. Dealing official, LAYERS seat for uploading on LAYERS.
12. Guard File.



(Branch Incharge) 22/7/22  
Administration Branch-II  
South District, Saket Courts Complex  
New Delhi